

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 246 of 2014**

**Dated: 03<sup>rd</sup> December, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Tata Power Delhi Distribution Ltd. .... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singh Chaudhuri,  
Mr. Anand Shrivastava &  
Ms. Molshree Bhatnagar &  
Mr. Vikas Gupta for TPDDL

Counsel for the Respondent(s) : Mr. Pradeep Misra &  
Mr. Suraj Singh for R-1

**ORDER**

Mr. Sakya Singh Chaudhuri, learned counsel appearing for the appellant has argued upto Issue No.8, revising short submissions on the earlier argued issues.

Post this Appeal for remaining arguments of the parties on the date already fixed i.e. **4<sup>th</sup> December, 2015.**

**( T. Munikrishnaiah )  
Technical Member  
rkt/sh**

**( Justice Surendra Kumar )  
Judicial Member**